CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

CONTEMPT PETITION NO.170/00038/2020 IN ORIGINAL APPLICATION NO.170/00859/2014

DATED THIS THE 05th DAY OF NOVEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

Sri D.Basavaraja
Age: 57 years
S/o Doddarangappa
Assistant Director (Legal Cell) (Retd)
O/o the Chief Post Master General
Karnataka Circle
Bangalore-560001.
Residing at:
Ground Floor
Jayanagar Staff Quarters
Jayanagar HPO Compound
4th T Block, 11th Main
Bangalore-560092.

...Petitioner

(By Advocate Shri P.Kamalesan – through video conference)

Vs.

Sri P.K.Bisoi
 Secretary
 Department of Posts
 Dak Bhavan
 New Delhi-110001.

2. Smt.Sharada Sampath

Chief Post Master General

Karnataka Circle

Bangalore-560001.

...Respondents

(By Advocate Shri K.Gajendra Vasu – through video conference)

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

Shri K.Gajendra Vasu, learned counsel representing the respondents, at the very

outset, stated that the order dated 13.11.2019 passed by this Tribunal in

OA.No.859/2014 has already been complied with by the respondents and a

detailed order dated 15.10.2020 has been issued in this regard.

2. The fact as stated by Shri Gajendra Vasu has not been disputed by Shri

P.Kamalesan, learned counsel representing the petitioner.

3. Accordingly, the present Contempt Petition does not survive and the same

is hereby disposed of having been rendered infructuous.

4. Rule of the Court is discharged.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA) MEMBER (J)

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